

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 34 of 2014

Dated : 16th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Delhi Metro Rail Corporation Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. Chandan Kumar
**Counsel for the Respondent(s) : Mr. Manish Srivastava
Mr. Arav Kapoor for R.5
Mr. Manu Seshadri for R.1
Mr. Buddy A. Ranganadhan
Mr. Aditya Panda
Mr. Hasan Murtaza for R.2 & 3**

ORDER

We have heard learned counsel for the parties. Written Submissions have been filed by the parties. It is open to the parties to file additional notes, if any, within a week.

Judgment is reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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